

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 22 of 2014 & I.A. No. 33 of 2014
&
Appeal No. 24 of 2014 & IA No. 32 of 2014

Dated : 11th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

Madhya Gujarat Vij Co. Ltd. ... Appellant(s)
Versus
**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Nishtha Sikroria for
Ms. Suparna Srivastava for GERC**

**Appeal No. 24 of 2014&
IA No. 32 of 2014**

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)
Versus
**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R.2
Ms. Nishtha Sikroria for
Ms. Suparna Srivastava for R-1**

ORDER

Post these matters for hearing on **12.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**